

CP NO. 5(ND)/2012

RT No.06/2016

Ms.Sudevi Beriwal @Shalini Beriwal.

...Petitioner

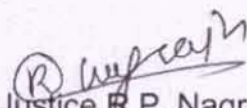
Versus.

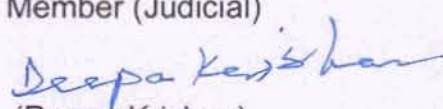
M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Aashish Chopra with Ms.Rupa Pathania,
Advocates for petitioner.
Mr. Rakesh Kumar with Mr. Vaibhav Sahni,
Advocates for respondents.

During the course of arguments the contention was raised challenging all the documents including signatures of Mr. S K Khemka which were sought to be placed on record by the respondents. There was a Company Petition No.114 of 1996 in which the petition No. 217 of 2000 and another petition No.85 of 2001 were filed and compromise was entered into with the State Bank of India and that compromise document was statedly signed by Shri S K Khemka and others. Let the record of this Company Petition CP No.85 of 2001 be requisitioned from the Punjab & Haryana High Court for 28.09.2016. The matter is adjourned for arguments to 30.09.2016 and will continue on day today basis if not concluded on 30.09.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 17, 2016

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